

- (a) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), S.A.S. Nagar, Mohali, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T. 556/16/14]
- (b) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Guwahati, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T. 555/16/14]
- (c) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Kolkata, for the year 2012-13, and the Audit Report thereon.
- (d) Statement each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (c) above.
[Placed in Library. *See* No. L.T. 554/16/14]

Outcome Budgets (2014-15) of the Department of Agriculture Cooperation and Department of Animal Husbandry Dairying and Fisheries

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE; AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Outcome Budget, for the year 2014-15, in respect of the Department of Agriculture and Cooperation. [Placed in Library. *See* No. L.T. 396/16/14]
- (ii) Outcome Budget, for the year 2014-15, in respect of the Department of Animal Husbandry, Dairying and Fisheries.
[Placed in Library. *See* No. L.T. 397/16/14]

I. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

II. Report and Accounts (2012-13) of Food Corporation of India and related papers

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राव साहेब दादाराव दानवे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumers Affairs, Food and Public Distribution (Department of Food and Public Distribution), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—

- (1) G.S.R. 128 (E), dated the 28th February, 2014, publishing the Sugar Development Fund (Amendment) Rules, 2014.
- (2) G.S.R. 326 (E), dated the 7th May, 2014, notifying the rate of incentive towards marketing and promotion services for raw sugar production from 1st April, 2014 and ending on 31st May, 2014.
- (3) G.S.R. 369 (E)/Ess.Com./Sugarcane, dated the 30th May, 2014, notifying the factory-wise Fair and Remunerative Price of sugarcane for sugar year 2012-13, ending the 30th September, 2013.
- (4) G.S.R. 394 (E), dated the 11th June, 2014, notifying the rate of incentive towards marketing and promotion services for raw sugar production from 1st June, 2014 and ending on 31st July, 2014.

[Placed in Library. For (1) to (4) *See* No. L.T. 571/16/14]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 35 of the Food Corporation Act, 1964:—

- (a) Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 570/16/14]

Report (2013 and 2014) of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended March, 2013: Union Government (Commercial) No. 2 of 2014: General Purpose Financial Reports of Central Public Sector Enterprises (Compliance Audit)
[Placed in Library. *See* No. L.T. 431/16/14]
- (ii) Report of the Comptroller and Auditor General of India for the year ended March 2013: Union Government (Commercial) No.13 of 2014: General Purpose Financial Reports of Central Public Sector Enterprises (Compliance Audit Observations).
[Placed in Library, *See* No. L.T. 430/16/14]